GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5845 ANSWERED ON:10.04.2017 Van Bandhu Kalyan Yojana Parthipan Shri R.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Van Bandhu Kalyan Yojana meant for the welfare of tribals has been implemented in all the States/UTs of the country and if so, the details thereof including the salient features of the Yojana;
- (b) the details of the funds allocated, released and utilised thereunder so far, yearwise and State/UT-wise;
- (c) whether the bridging of infrastructural gaps and gap in human development indices between scheduled tribes and other social groups has improved due to the scheme;
- (d) if so, the details thereof, State/ UT-wise; and
- (e) whether the quality of life in tribal areas, quality of education, qualitative and sustainable employment for tribal culture and heritage have also improved and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a) and (b): The Van Bandhu Kalyan Yojana (VKY) is broadly a process, which aims at achieving overall development of tribal people through convergence of available resources, with an outcome-based approach, monitored by an independent agency. VKY focuses on 14 thematic areas which are: qualitative and sustainable employment, quality education & higher education, accelerated economic development of tribal areas, health, housing, safe drinking water for all at doorstep, irrigation facilities suited to the terrain, all-weather roads with connectivity to the nearby town/ cities, universal availability of electricity, urban development, robust institutional mechanism to roll the vehicle of development with sustainability, promotion and conservation of tribal cultural heritage, promotion of sports in Tribal areas and security.

In 2014-15, VKY was launched in ten blocks in ten States (one Block per State) having Scheduled Areas, as a pilot project with a total allocation of Rs.100.00 crore; during 2015-16, allocation of Rs.200.00 crores was made for 21 States based on their perspective plan. Details of funds sanctioned under VKY during 2014-15 and 2015-16 and their utilization is at Annex.

In 2016-17, no budgetary allocation was made as VKY objectives are being met out of the TSP funds available under the various schemes of Central Government and State Government. A token provision of Rs.1.00 crore only was made.

(c) to (e): The period under consideration is too short for any assessment to be made in this regard.

ANNEX.

Statement in reply to Part (b) of Lok Sabha Unstarred Question No. 5845 for 10.04.2017 by Shri R. Parthipan on "Van Bandhu Kalyan Yojana".

Statement Showing Funds Released and Utilized by the State under Vanbandhu Kalyan Yojana (VKY) last Two years as on 05.04.2017

(Rs in lakh)

S.N. States 2014-15 2015-16

Funds Released Utilization reported Funds Released Utilization reported

1 Andhra Pradesh

- 1000.00 500.00 300.00
- 2 Arunachal Pradesh 0.00 0.00 600.00 600.00
- 3 Assam 0.00 0.00 852.00 0.00
- 4 Bihar 0.00 0.00 760.00 0.00
- 5 Chhattisgarh 1000.00 637.41 1384.50 1273.44
- 6 Gujarat 1000.00 1000.00 1723.00 0.00
- 7 Himachal Pradesh 1000.00 600.50 0.00 0.00
- 8 Jharkhand 1000.00 1000.00 1344.80 1344.80
- 9 Jammu & Kashmir 0.00 0.00 500.00 0.00
- 10 Kerala 0.00 0.00 300.00 0.00

- 11 Madhya Pradesh 1000.00 1000.00 1909.28 0.00
- 12 Maharashtra 1000.00 0.00 1400.00 0.00
- 13 Mizoram 0.00 0.00 490.50 490.50
- 14 Nagaland 0.00 0.00 766.65 0.00
- 15 Odisha 1000.00 1000.00 1650.00 1650.00
- 16 Sikkim 0.00 0.00 382.43 0.00
- 17 Rajasthan 1000.00 1000.00 1046.42 1046.42
- 18 Tamil Nadu 0.00 0.00 700.00 0.00
- 19 Telangana 1000.00 1000.00 427.42 427.00
- 20 Tripura 0.00 0.00 613.00 467.18
- 21 Uttar Pradesh 0.00 0.00 200.00 0.00
- 22 West Bengal 0.00 0.00 2450.00 750.00

Total 10000.00 8237.91

20000

8349.34
